

## ☰ Meetings Coverage and Press Releases

Press Release  
Security Council

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SC/15664  
15 April 2024

### Security Council 1718 Sanctions Committee Amends One Entry on Its Sanctions List

On 15 April 2024, the Security Council Committee established pursuant to resolution 1718 (2006) enacted the amendments, specified with strikethrough and/or underline, in the entry below on its Sanctions List of individuals and entities.

#### B. Entity and other groups

**KPe.029 Name:** ~~NATIONAL AEROSPACE DEVELOPMENT ADMINISTRATION~~ NATIONAL AEROSPACE TECHNOLOGY ADMINISTRATION **A.k.a.:** ~~NADA~~ **NATA** **F.k.a.:** ~~na-a)~~ NATIONAL AEROSPACE DEVELOPMENT ADMINISTRATION b)

**NADA Address:** Democratic People's Republic of Korea **Listed on:** 2 Mar. 2016 (**amended on 15 Apr. 2024**) **Other information:** ~~NADA~~ NATA is involved in the DPRK's development of space science and technology, including satellite launches and carrier rockets.

Press releases concerning changes to the Committee's Sanctions List may be found in the "Press Releases" section on the Committee's website at the following URL: <https://www.un.org/securitycouncil/sanctions/1718/press-releases>.

The updated version of the Committee's Sanctions List, available in HTML, PDF and XML format, may be found at the following URL: <https://www.un.org/securitycouncil/sanctions/1718/materials>.

The United Nations Security Council Consolidated List is also updated following all changes made to the Committee's Sanctions List and is accessible at the following URL:

<https://www.un.org/securitycouncil/content/un-sc-consolidated-list>.

Democratic People's Republic of Korea

Disarmament

! For information media. Not an official record.

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